

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 63 OF 2019**

**Dated : 23<sup>rd</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. Railways Energy Management Company Ltd. ...Appellant(s)**

**Vs.**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Mr. Pulkit Agarwal  
Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Shubham Arya  
Mr. Arvind Kumar Dubey

Counsel for the Respondent(s) : Mr. Bipin Gupta for R-1

**ORDER**

At the request of learned counsel for the parties, list this matter for hearing on **10.02.2020**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*kt/mkj*